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Title: Laid the Evidence tendered before the Standing Committee on Home Affairs on the New Delhi Municipal Council (Amendment) Bill, 2010.

SHRI BISHNU PADA RAY (ANDAMAN & NICOBAR ISLANDS): Madam Speaker, I beg to lay on the Table a copy of the Evidence tendered before the Standing Committee on Home Affairs on the New Delhi Municipal Council (Amendment) Bill, 2010.

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\* This Report was presented to the Speaker, Lok Sabha on 25<sup>th</sup> January, 2011 under Direction 71A when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules and Procedure and Conduct of Business in Lok Sabha

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